12.00 Noon

Keport aau Accounts (1993-94) of the National Cooperative Housing Federation of India, New Delhi and related papers

PAPERS LAID ON THE TABLE

THE MINISTER OF URBAN DEVE LOPMENT (SHRIMATI SHEILA KAUL): Sir, I lay o_n the Table a copy each (in English and Hindi) of the following papers—

- Twenty-fifth Annual Report of the National Cooperative Housing Federation of India, New Delhi, for the year 1993-94.
- (ii) Annual Accounts of the tional Cooperative Housing ration of India, New Delhi, the year 1993-94 and the tors' Report thereon.
- (iii) Review by Government on the working of the above Federation, (P'aced in Library. See No. LT-6430/94)
- I. Notification of the Ministry of Mines
- II. Memorandum Understanding (1994-95) between Government of India and Hindustan Copper Limited and National Aluminium Company Limited.

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI BAL RAM SINGH YADAV): Sir, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Mines Notification G.S.R. No. 724(E), dated the 27th September, 1994, publishing the Mineral Concession (Second Amendment) Rules, 1994, under snb-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957. (Placed in Library. See No. LT-6546/94) II. A copy each (in English and Hindi) of the following papers—

- (i) Memorandum of Understanding between the Government of India (Ministry of Mines) and Hindustan Copper Limited for the year 1994-95 (Placed in Library *See* No. LT/6548|94)
- (ii) Memorandum of Understanding between the Government of India (Ministry of Mines) and National Aluminium Company Limited **foi** the year 1994-95 (Placed in **Lib*** rary. See No. LT—6749/94).., http://dispub.com/limited/
- I. Notification of the Food Corporation of India.
- II. Memorandum of Undertaking (1994-95) between Government of India and Central Working Corporation.

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): On behalf of SHRI KALP NATH RAI: Sir, I lay o_n the Table:—

I. A copy (in English and Hindi) ot the Food Corporation of India Notification No. 70/EP/17-II|90, dated the 26th May, 1994 publish-ing the Food Corporation of India (Staff) (First Amendment) Regulations, 1994, under sub-section (5) of section 45 of the Food Corporation Act, 1964, together with -an-explanatory memorandum.. ■

(Placed in Library. See No. LT-6574/94).

II A copy (in English and Hindi) of the Memorandum of Understand-ing between the Government of India (Ministry of Food) and Centra] Warehousing Corporation for the year 1994-95. (Placed" in. Library. See No. LT-6740/94).